

Annexure-9

Name of the corporate debtor: NCR Rail Infrastructure Limited (formerly known as Arshiya Rail Infrastructure Limited) ; Date of commencement of CIRP: 07th March, 2024 ; List of creditors as on: 9th April 2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|--------------|-------------------------------|---------------------------|---------------------|---------------------------|-----------------------------------|-------------------------------------|-----------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | | | | | | Whether related party? |
| 1 | Arshiya Northern FTWZ Limited | 17-Apr-25 | 2,425,000.00 | 2,425,000.00 | Loan repayment during CIRP period | - | No | Yes | - | - | - | - | Decree Holder |
| Total | | | 2,425,000.00 | 2,425,000.00 | | - | - | | - | - | - | - | - |

Note : Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.